

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. M V RAMESH

Petition(s) for Special Leave to Appeal (C) No(s). 113/2015

SHAMBHOO NATH AND ANR

Petitioner(s)

VERSUS

RAM PIYARE AND ORS

Respondent(s)

(with interim relief and office report)

Date : 09/03/2016 This petition was called on for hearing today.

For Petitioner(s) Ms. Neha Agarwal, Adv.
 Mr. E. C. Agrawala, Adv.

For Respondent(s) Mr. Abhishek Swarup, Adv.
 M/s Manoj Swarup & Co., Adv.

UPON hearing the counsel the Court made the following
O R D E R

The office report indicates that the Ld. Counsel for the respondent Nos.1 and 3 have failed to file the counter affidavit within the period stipulated under the rules.

Lrs of the deceased respondent No.2 has already been brought on record. Respondent Nos. 4 to 24 have been deleted vide order dated 7.9.2015 of the Hon'ble Judge in Chamber. Viewed thus, the matter shall be processed for listing before the Hon'ble Court under the rules.

(M V RAMESH)
Registrar